

STATEMENT-II

<i>Decade</i>	<i>Growth Rate (%)</i>	
	<i>Scheduled Caste</i>	<i>Scheduled Tribes</i>
<i>1</i>	<i>2</i>	<i>3</i>
1951-61	25.46	57.83
1961-71	24.20	25.99
1971-81	30.93	35.81

Fish Destroyed by Deep Sea Trawlers

3295. SHRI K. PRADHANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Union Government have computed the quantity of fish destroyed or thrown into the sea by deep sea trawlers due to lack of adequate price and marketing facilities on the coastal area; and

(b) the steps proposed by Union Government to avoid this waste?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). No such computation has been done by the Government of India. Various schemes for support to the development of sea food industry have been developed by the Ministry of Food Processing Industries and Marine Products Export Development Authority. A scheme to prepare a feasibility report for utilisation of low-value fish has been formulated in the Annual Plan for 1990-91 by the Ministry of Food Processing Industries.

Underweighing by FPS Owners

3296. SHRI M. G. SEKHAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that many a Fair Price Shop owners indulge in under-weighing of essential items;

(b) if so, what steps government have taken to check under-weighing;

(c) whether it is a fact that ration cards are not being issued to the needy and poor for want of proper residential address; and

(d) if so, the corrective steps taken in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The weights and measures used by Fair price shop owners are verified periodically by the state Authorities for enforcement of the laws relating to weights and measures. The Authorities also frequently make surprise inspections of the fair price shops with a view to checking malpractices.

(c) and (d). The actual implementation of Public Distribution System lies with the State Governments/U.T. Administrations. The norms for issue of ration cards are decided by them.

Food Allocation to Tamil Nadu

3297. SHRI KANCHI PANNEER SELVAM: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: